

STARCOM INFORMATION TECHNOLOGY LIMITED

Registered Office: 315, Corporate Avenue, Sonawala Road, Goregaon (East), Mumbai – 400 063

The details subsequent to completion of the Open Offer made vide Public Announcement which appeared on February 07, 2011 ("PA"), Letter of Offer dated May 30, 2011 ("LOO") and Corrigendum to Public Announcement which appeared on June 03, 2011 ("CPA") pursuant to Regulations 10 & 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereof, by **Mr. Ziaulla Sheriff (the "Acquirer")** to acquire up to 10,00,120 fully paid equity/ voting share capital representing 20% of the equity/ voting share capital of **Starcom Information Technology Limited** at a price of Rs. 20.50 per fully paid equity share of Rs. 10/- each, payable in cash (the "Offer") are as under:

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|----|--|---|---|
| 1 | Name of the Target Company | : | Starcom Information Technology Limited |
| 2 | Name of Acquirer | : | Mr. Ziaulla Sheriff |
| 3 | Name of Manager to the Offer | : | Chartered Capital and Investment Limited |
| 4 | Name of the Registrar to the Offer, if any | : | Purva Shareregistry (India) Private Limited |
| 5 | Offer Details | | |
| a. | Date of opening of the Offer | : | Wednesday, June 08, 2011 |
| b. | Date of closure of the Offer | : | Monday, June 27, 2011 |
| 6 | Details of the acquisition | | |

Sr.No.	Item	Proposed in the offer document		Actual	
1	Offer Price	Rs.20.50		Rs.20.50	
2	Share holding of Acquirer (No. & %) before Share Purchase Agreement (SPA)/ Bulk Deal	0		0	
		0.00%		0.00%	
3	Shares acquired through SPA/ Bulk Deal (No. & %)	3560280		3560280	
		71.20%		71.20%	
4	Shares acquired in the Open Offer	1000120		876175*	
		20.00%		17.52%	
5	Size of the Open Offer (No of shares multiplied by Offer Price per share)	Rs.20502460		Rs.17961587.50**	
6	Shares acquired after Public Announcement but before 7 working days prior to closure date, if any (No. & %)	Not Applicable		Not Applicable	
7	Post-Offer share holding of Acquirer (No. & %) (2+3+4+6)	4560400		4436455	
		91.20%		88.72%	
8	Pre & Post-Offer share holding of Public (No. & %), (other than acquirer)	Pre Offer	Post Offer	Pre Offer	Post Offer
		1440320	440200	1440320	564145
		28.80%	8.80%	28.80%	11.28%

* Includes 250000 equity shares of OCB i.e. Overseas Corporate Body which is subject to approval from Reserve Bank of India (RBI) for which the application has been made to RBI by the Acquirer.

** Total Size of the Open Offer includes the amount of consideration to be paid to OCB as mentioned above.

- 7 Status of escrow account, whether released or not : Not Released
- 8 Payment of interest, if any, to the shareholders along with details thereof : Nil
- 9 Status of investor complaints received, if any : No Investor complaints have been received
- 10 The Acquirer Mr. Ziaulla Sheriff residing at "Al-Barka", Golden Enclave, Airport Road, Bengaluru- 560 017 accepts full responsibility for the information contained in this Public Announcement and also the obligations of Acquirer as laid down in the SEBI (SAST) Regulations, 1997.
- 11 This Public Announcement would also be available on the SEBI website at <http://www.sebi.gov.in>
- 12 The Payment/intimation letters for payment consideration to the shareholders whose shares were accepted in open offer have been completed on or before July 11, 2011 except to the OCB for which the RBI approval is awaited.
- 13 This Public Announcement is being issued on behalf of the Acquirer by the Manager to the Offer.**



MANAGER TO THE OFFER

CHARTERED CAPITAL AND INVESTMENT LIMITED

Contact Person: Mr. Vimlesh Bansal

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Place: Mumbai

Date: July 21, 2011